

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3014
TO BE ANSWERED ON AUGUST 04, 2022**

ANTI-ENCROACHMENT DRIVE

**NO. 3014. SHRI RAJA AMARESHWARA NAIK:
SHRI VINOD KUMAR SONKAR:
DR. SUKANTA MAJUMDAR:
SHRI RAJVEER SINGH (RAJU BHAIYA):
SHRI BHOLA SINGH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government has conducted any survey of its residential plots lying vacant in Delhi and if so, the details thereof;**
- (b) Whether a number of residential plots/land parcels are reportedly under illegal encroachment in various parts of Delhi;**
- (c) If so, the details thereof along with the list of plots lying vacant/subjudice/encroached;**
- (d) Whether the Government proposes to launch anti-encroachment drive in Delhi in view of large scale illegal encroachment of the Government properties and if so, the details thereof; and**
- (e) The steps taken by the Delhi Development Authority under Pradhan Mantri Awas Yojana-Urban for the poor and needy people during the last three years?**

...2/-

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

- (a) **Yes Sir. Delhi Development Authority (DDA) has informed that DDA regularly monitors its 4,255 vacant plots including residential plots through watch and ward using the Vacant Land Monitoring System (VLMS) portal. Land and Development Office (L&DO) has informed that inspection is carried out as per inspection schedule as and when required.**
- (b) & (c) **Yes Sir. DDA has informed that there are 376 JJ Clusters present as encroachments on DDA and L&DO land. In addition, as per available records, 528 Unauthorized Colonies (UC's) recognized under PM-UDAY are either fully or partly on Government Land. DDA has further informed that out of the 4,255 plots inventoried in the Vacant Land Monitoring System (VLMS), 95 land parcels including residential plots are presently reported as under illegal encroachment. The list of the same is available at https://dda.gov.in/sites/default/files/LandDisposal/annexure_b_of_q_no_9541.pdf . The list of plots inventoried in VLMS are available at [https://dda.gov.in/sites/default/files/Landmgmt/Vacant Land parcels.pdf](https://dda.gov.in/sites/default/files/Landmgmt/Vacant_Land_parcel.pdf). No separate plot-wise list of sub-judice plots is maintained.**
- L&DO has informed that 118 land parcels have been encroached, while 31 plots are sub-judice. Details are annexed.**
- (d) **Identification of encroachment and their removal is a continuous activity.**
- (e) **Eligible families/beneficiaries can avail benefits of Pradhan Mantri Awas Yojana-Urban (PMAY-U) through four verticals, i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). In Delhi, 28,449 families have availed the benefits under CLSS vertical of PMAY-U. So far, no proposal under remaining three verticals of PMAY-U has been received from DDA.**

Annexure referred to in part (b) and (c) of Reply to Lok Sabha Unstarred Question No.3014 on "Anti-Encroachment Drive" to be answered on 04.08.2022

Annexure

List of Encroached/Sub-judice Land Parcels as on 02.08.2022

| S.No | Locality | Land Parcel Encroached | Land Parcel having Court Case (s) |
|-------------|---|-------------------------------|--|
| 1 | Sec-12, RK Puram | 5 | - |
| 2 | Diplomatic Enclave, Chanakyapuri | 4 | 1 |
| 3 | Sec-3, RK Puram | 7 | - |
| 4 | Sec-7, RK Puram | 5 | - |
| 5 | Sec-9, RK Puram | 2 | - |
| 6 | Sec-8, RK Puram | 2 | - |
| 7 | Sec-13, RK Puram | 2 | - |
| 8 | Sec-2, RK Puram | 2 | - |
| 9 | Nanakpura | 4 | - |
| 10 | Sarojini Nagar | 4 | - |
| 11 | Sec-10, RK Puram | 1 | - |
| 12 | Sec-6, RK Puram | 3 | 1 |
| 13 | Sec-5, RK Puram | 3 | - |
| 14 | Sec-4, RK Puram | 2 | - |
| 15 | Sec-1, RK Puram | - | - |
| 16 | Kali Bari, DIZ Area, Gole Market | 2 | - |
| 17 | Netaji Nagar | - | - |
| 18 | Nauroji Nagar | - | - |
| 19 | Moti Bagh-I | 2 | - |
| 20 | Janpath & Curzon Road | 1 | 1 |
| 21 | Laxmi Bai Nagar | 1 | - |
| 22 | Mathura Road & AGCR Building | 1 | - |
| 23 | Tilak Marg | - | - |
| 24 | South of Mohammapur | 1 | - |
| 25 | Circular Road (NAC Area) | - | - |

Annexure referred to in part (b) and (c) of Reply to Lok Sabha Unstarred Question No.3014 on "Anti-Encroachment Drive" to be answered on 04.08.2022

List of Encroached/Sub-judice Land Parcels as on 02.08.2022

| S.No. | Locality | Land Parcel Encroached | Land Parcel having Court Case(s) |
|--------------|-----------------------------|-------------------------------|---|
| 26 | Near Rajghat, Power station | 1 | - |
| 27 | Near Munirika | 1 | - |
| 28 | BhuriBhatiyari Road area | - | - |
| 29 | West Kidwai Nagar | 1 | - |
| 30 | Dhaura Kuan | 1 | - |
| 31 | Shantivan | 1 | - |
| 32 | Todarmal Road | - | - |
| 33 | Rajpur Village | - | - |
| 34 | GarhiMandu (East Zone) | 1 | - |
| 35 | In West Zone Area | - | - |
| 36 | In North Zone Area | 15 | 1 |
| 37 | In South Zone Area | 11 | - |
| 38 | Panchkuian Road/ Pahar Ganj | 15 | 15 |
| 39 | Lodhi Road | 2 | 2 |
| 40 | Nizamuddin | 3 | 3 |
| 41 | M M Road | 1 | 1 |
| 42 | Nehru Nagar | 1 | 1 |
| 43 | Minto Road | 1 | 1 |
| 44 | Mirdard Road/ Ring Road | 2 | 2 |
| 45 | R K Pram/ Mohamadpur | 2 | 2 |
| 46 | Shriniwas puri | 1 | - |
| 47 | Aliganj, Jorbagh | 1 | - |
| 48 | Timarpur (Sanjay Basti) | 1 | - |
| 49 | Civil Lines (Press Road) | 1 | - |
| 50 | D D U Marg (Pkt-3A) | 1 | - |
| Total | | 118 | 31 |